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- (3) Boiler Moderrusaion Scheme al lowing soft-term loans for replacing in efficient boilers:
- (4) Faster depreciation on energy efficient equipment;
- (5) Import on OGL of various fuel efficient equipment; and
- (6) Allowing a discount of 15 per cent on the basic price of gas for the fall-back consumers under the current pricing policy for natural gas.

Import and production of Albendazole range drugs

- 1516. SHRI CHITTA BASU; Will the Minister of INDUSTRY be pleased to State:
- (a) whether it is a fact that Albendazole, Fenbendazole, Lorazepam, Clomidine Hcl, and Danazol ar_e being produced in the country;
- (b) if so, what are the names of the licensed|registered companies which are producing these drugs;
- (c) what is the capacity sanctioned to each company for each drug;
- (d) what was the production of each drug during the last two years yearwise;
- (e) whether any of these drugs are allowed for import;
- (f) if so, what are th# names of those drugs;
- (g) whether it is a fact that most of these drugs we also exported; and
- (h) if so, what is the justification for allowing import?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINTSTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI P. NAMGYAL): (a) fcr (d) TB* pro-

- duction of the referred drug* is not being monitored by thi? Ministry. Names of companies which are licensed to produce drugs alongwith capacities, from time to time, are published regularly by India Investment Centre in their monthly newsletter, copies of which are available in the parliament library.
- (e) and (f) Names of drugs allowed for import are as per "Export—Import" policy for the period April, 1988—March, 1991, copies of which were laid on the Table of the House.
- (g) Export of drug_s is not monitored by this Ministry.
- (h) Import policy for a drug is determined in consideration of several factors such as demand, availability, technology etc.

Gas cracker plant at Bijaipur

- 1517. SHRI SURESH PACHOURI: Will the Minister of INDUSTRY be pleaped to state:
- (a) whether it is a fact that the Governmeat have rejected the proposal for setting up a gas cracker unit af Bijaipur;
 - (b) if so, What are the reasons therefor;
- (c) whether any alternative site has been welected for the purpose; and
- (d) whether Madhya Pradesh Government has once a~gain asked the Union Government to review the decision and set up n gas cracker plant at Bijapur?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND T-ETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI P. NAMGYAL) (a) Yes, 8ir.

- (b) Feed stock has not been tied up.
- (c) No, Sir.
- (d) Yes, Sir.